

Defective Case Register from 2026-01-09 to 2026-01-09

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/543/2026	BUDHIRAM DAS	2026-01-09	1. Good ground certificate not furnished.
2	D-CMP/805/2026	BIKRAM RATH	2026-01-09	3-AUTHENTICATION FEE IS DEFICIENT.
3	D-CRLMA/666/2026	ADV.	2026-01-09	Put up for SR after filing of c. copy of impugned order.
4	D-ABLAPL/480/2026	JYOTIRMAYA SAHOO	2026-01-09	1. Formal application not affix with F.I.R copy.
5	D-BLAPL/628/2026	SATYA NARAYAN MISHRA 4	2026-01-09	i) Petitioner name not mentioned in Index, cause title, top of the Affidavit and vakalatnama. ii) Petitioner not executed in vakalatnama in presence of Attesting officer.iii) For further S.R. after removal of defect.
6	D-BLAPL/442/2026	ANITA DASH	2026-01-09	1. P.S. case No. furnished in the Cause title and prayer portion are not correct.
7	D-CRLMC/473/2026	DR. BINODA KUMAR MISHRA	2026-01-09	1. This case may be registered as CRLREV.
8	D-CRLMC/575/2026	MANAS RANJAN DHAL	2026-01-09	1. Page no.9 annex-1 page no.13 annex-2 and page no.20 annex-3 not exhibited
9	D-WP(C)/818/2026	ASHUTOSH MOHANTA	2026-01-09	Ground not mentioned.
10	D-CONTC/54905/2025	ADV.	2026-01-09	Put up for SR after filing of Index,Synopsis and date chart.
11	D-WA/54577/2025	MAMATA MISHRA	2026-01-09	i) Appellant and Respondent instead of petitioner and opp. parties be furnished in cause title. ii) Op no. 9 in wp(c) not made a party in appeal memo. iii)Serial no. not correctly furnished in address of op. no. 5 and 8.
12	D-WP(C)/55313/2025		2026-01-09	1. Annexures not mentioned in petition. 2 Detail address not mentioned in O.P. -4 . 3. Paragraphs not mentioned in declaration. 4.Annexures not mentioned as per index .5 . page no -92 not legible. V. nama not filed by the petitioner.
13	D-WP(C)/87/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 to 22 34 and 35 not neatly legible
14	D-CRLMC/539/2026	BHAKTA RANJAN BARIK	2026-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of order and TR case number not correctly furnished in para no.1 of the I.A. petition.
15	D-BLAPL/676/2026	DEBASNAN DAS	2026-01-09	1.Year of the Lower Court case(S.T case) incorrectly mentioned in Application as well as I.A.. 2.Paragraphs incorrectly mentioned in Application as well as declaration of the affidavit.
16	D-WP(C)/631/2026	RAGHUNATH DASMOHAPATRA	2026-01-09	Welfare fund of Rs. 50/- not paid
17	D-CMP/659/2026	SAROJ KUMAR DASH	2026-01-09	Petitioner No-3 being Dead be substituted by his P.L.Rs
18	D-CONTC/55053/2025	ADV.	2026-01-09	1. WPC case number and Date of disposal not correctly furnished in entire petition

19	D-WP(C)/54400/2025	SURYA NARAYAN PATNAIK	2026-01-09	Page 69 partially not neat
20	D-ABLAPL/662/2026	CHIRANJIB ROUT	2026-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
21	D-WP(C)/54375/2025	DEBENDRANATH MISRA	2026-01-09	Annex-2 not exhibited in the book marked Index as per the Index.2.Annex-1 not neat and legible and not properly page marked.
22	D-CONTC/54896/2025	BASUDEV BARIK	2026-01-09	1. Address of the petitioner no.108 not furnished in cause title. 2. Page no.62 Annex-2 not exhibited.
23	D-CRLMC/424/2026	LAMBODOR ACHARI	2026-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 8 and 9 not neat and legible.
24	D-ABLAPL/465/2026	ALOK KUMAR MOHAPATRA	2026-01-09	1.The name of the petitioner mentioned in Cause Title does not tally with that of his signature in V. nama and Affidavit.
25	D-MACA/790/2026	PRASANTA KUMAR MAHALI	2026-01-09	Period of Delay 22 days
26	D-CRLMC/639/2026	MANAS KUMAR CHAND	2026-01-09	1. Date of order not correctly furnished in para nos. 3 to 6
27	D-CRLREV/689/2026	DURGA PRASAD PATTANAIAK	2026-01-09	1 CRLMC mentioned instead of CRLREV in index. and SYNOPSIS. 2.Being aggrieved and Ground and Good ground not mentioned
28	D-BLAPL/641/2026	CHIRANJIB ROUT	2026-01-09	i) Page no. 10 missing.
29	D-BLAPL/607/2026	AMITAV TRIPATHY	2026-01-09	i) Page 37 and 39 Not properly scanned.
30	D-WP(C)/55538/2025	RABINARAYAN MISHRA	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 12, 28 not neat.D.Fee of OSBC Rs.50/- not paid in the v.nama.
31	D-WP(C)/54469/2025	GANESH PRASAD SAMAL	2026-01-09	Welfare fund of Rs. 50/- not paid
32	D-ABLAPL/511/2026	RAKESH KUMAR MALLICK	2026-01-09	i) Name of the petitioner not properly arranged in cause title.
33	D-CRLMC/303/2026	KISHORE KUMAR MISHRA	2026-01-09	1. CRLMC case number not correctly furnished in Reference certificate.
34	D-BLAPL/548/2026	NITYANANDA MOHAPATRA	2026-01-09	14-NOT PROPERLY INDEXED.
35	D-CRLA/328/2026	SUCHIT KUMAR NAYAK	2026-01-09	1. Period of Delay 13 days (I.A. for condonation of delay not filed) 2.Provision of Law Wrongly furnished in Cr.P.C. 3. Convicted u/s 506 I.P.C.wrongly mentioned in synopsis,para-1 of appeal memo and I.As. 4. Provision of law wrongly furnished in Cr.P.C. in I.A.No.46/2026
36	D-ABLAPL/469/2026	ALOK KUMAR MOHAPATRA	2026-01-09	1. In cause title of the application,in address of the petitioner,P.S name not furnished. 2. In Affidavit,Occupation of the deponent left blank
37	D-WP(C)/54410/2025	AKSHAYA KUMAR SAHOO	2026-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-ABLAPL/541/2026	ASIT KUMAR JENA	2026-01-09	Signature of the deponent in affidavit not tally with declaration.

39	D- CONTC/55137/2025	ADV.	2026-01-09	IN SYNOPSIS and DATE CHART W.P(C) and CONTC NO. WRONG. DISP. OF DATE OF CONTC. NUMBER ALSO BE CORRECTED
40	D- WP(C)/54459/2025	HIMANSU BHUSAN SUTAR	2026-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
41	D-EXP/52428/2025	KUNJA SUNDAR DAS	2026-01-09	Put up for SR after filing of c. copy of impugned order dtd. 2.1.2024 passed in wp(c) no. 42035/2023.
42	D-BLAPL/604/2026	JYOTIRMAYA SAHOO	2026-01-09	i) Page mark of Annexure-2 in Index not tally with Book mark.
43	D-WP(C)/599/2026	RANJIT MOHANTY	2026-01-09	1. Paragraphs not correctly mentioned in declaration
44	D-CMP/939/2026	SANDIPANI MISRA	2026-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petition not correctly addressed to Honorable Court 2. Pages No-32 and 33 be arranged properly in the Petition.
45	D-WP(C)/908/2026	JANAKI KANTA MAHAPATRA	2026-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-CMP/963/2026	SURESH CHANDRA PRADHAN	2026-01-09	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
47	D-BLAPL/636/2026	PRASANNA KUMAR MISHRA	2026-01-09	i) Paragraph no. not correctly furnished in declaration of the affidavit. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
48	D- ABLAPL/609/2026	SUSHANTA KUMAR SAMANTARAY	2026-01-09	i) Page no 11 not legible.
49	D-CMP/964/2026	GAJENDRANATH ROUT	2026-01-09	Annexure-8 is illegible.
50	D-BLAPL/579/2026	SURYA KANTA PRADHAN	2026-01-09	.Name Of The Filing Advocate Not In Capital Letters In The application
51	D-CRLMA/705/2026	ADV.	2026-01-09	Put up for SR after filing of c. copy of impugned order.
52	D- WP(C)/54427/2025	DURGESH NARAYAN RATH	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
53	D- WP(C)/54382/2025	PURNA CHANDRA MISHRA	2026-01-09	Under Annex-7 repeated twice.
54	D- CRLREV/599/2026	HARMOHAN DHAN	2026-01-09	1. Odia undertaking not furnished
55	D- ABLAPL/514/2026	ASHOK DAS	2026-01-09	i) F.I.R. copy of Page no. 19 not completed.
56	D- ABLAPL/509/2026	HARI KRUSHNA PANIGRAHI	2026-01-09	.Name Of The Filing Advocate Not In Capital Letters In The Petition
57	D-WP(C)/5/2026	BHARAT JALLI	2026-01-09	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid.
58	D-BLAPL/443/2026	MANOJ BIHARI DAS	2026-01-09	1. P.S. name mentioned in the prayer portion as well as in Synopsis and Date chart are not correct. 2. The place of the Lower Court has not been mentioned in Cause title and prayer.

59	D-CRLMC/301/2026	SOUBHAGYA SWAIN	2026-01-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
60	D-CONTC/53545/2025	ADV.	2026-01-09	i) Page mark of Index not tally with Book mark.
61	D-BLAPL/547/2026	PRADEEP KUMAR NATH	2026-01-09	1.Lower Court case No. T.R 53/42 of 2025 incorrectly mentioned in the petition. 2.Name of the petitioner No.4 mentioned in cause title not tally with the Rejection order and V.nama. 3.Annexures not reflected in page no. 11 19 26 and 45. 5.Hologram of Rs.50/- not affixed in V.nama.
62	D-WA/113/2026	SUDARSHAN NANDA	2026-01-09	i) Reference certificate not furnished. ii) Impugned order should be confined one prayer in being aggrieved.
63	D-CRLMC/456/2026	SANTOSH KUMAR MAHANTY	2026-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.C.Copy of F.I.R. to be filed.
64	D-BLAPL/540/2026	ARIJEET MISHRA	2026-01-09	Petitioner signature not attested by the Jail Authority in V.nama..
65	D-CRLA/382/2026	RAJIV KUMAR MAHANTA	2026-01-09	1.Receipt showing copy On vigilance counsel not filed 2.Status of appellants not furnished 3.Code Wrongly indicated 4. Rs.6.00 each not paid on each I.As
66	D-WP(C)/832/2026	SURENDRA BEHERA	2026-01-09	D.C. fee of Rs.6/- not paid.
67	D-CONTC/55158/2025	ADV.	2026-01-09	PAGE NO.9 NOT LEGIBLE 2.CAUSE TITLE OF W.P(C) NO.24825/2021 BE FILED THEN PUT UP FOR SR
68	D-CRLMC/513/2026	GOPAL PRASAD JENA	2026-01-09	1. Petition not addressed to Honorable court.2. As per standing order no.1/23,Prayer for bail should not be made in CRLMC petition.3. C.Copy of F.I.R.to be filed. 4..Petition not correctly addressed to Honorable Court
69	D-WP(C)/873/2026	CHOUDHURY SATYAJIT MISHRA	2026-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
70	D-CONTC/54669/2025	ADV.	2026-01-09	1. PAGING OF INDEX NOT PROPER 2.REFERENCE CERTIFICATE NOT FURNISHED 3.DEPONENT BE FILED POWER OF ATTORNEY FOR ORIGINAL PETITIONER
71	D-ABLAPL/386/2026	BIBUDHENDRA KUMAR RATH	2026-01-09	1. In declaration under affidavit, G.R case no left blank.
72	D-CMAPL/50383/2025	ADV.	2026-01-09	AU fee Rs 4.50/- to be paid 2. Provision of Law Incorrect. 3.Code Not furnished 4. Op. no. 5 in wp(c) not made a party in CMAPL. 5. C. copy of order not page mark in Index.
73	D-CRLMC/426/2026	BIBHUTI BHUSAN CHOUDHURY	2026-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent in affidavit not furnished.
74	D-BLAPL/658/2026	SURYAKANTA DWIBEDI	2026-01-09	1. In index , Annexure-3 , Rejection order date wrongly furnished.
75	D-CRLREV/572/2026	KARUNAKAR GAYA	2026-01-09	1. odia undertaking not furnished .
76	D-WP(C)/6/2026	SURYAKANTA DASMOHAPATRA	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
77	D-WP(C)/243/2026	BANSHIDHAR SATAPATHY	2026-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.

78	D-BLAPL/614/2026	BISWARANJAN DALAI	2026-01-09	i) Page no. 12 13 14 and 102 not properly scanning and legible.
79	D-CONTC/55169/2025	ADV.	2026-01-09	DATE OF REPRESENTATION IN PAGE NO. 16 IS WRONG
80	D-ABLAPL/655/2026	ARUPANANDA GOSWAMY	2026-01-09	.Subject Code incorrectly Mentioned
81	D-BLAPL/378/2026	AMULYA RATNA PANDA	2026-01-09	Case No. ST 158/2025 mentioned in the petition is not reflected in the certified copy of Rejection order.
82	D-WP(C)/55543/2025	RABI NARAYAN MISHRA	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page 12 and 28 not neat. D.Fee of OSBC RS.50/- not paid in the v.nama.
83	D-WP(C)/524/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 21 34 and 35 are not neat and legible
84	D-ABLAPL/374/2026	SANJIT MISHRA	2026-01-09	1. Rs 2/- court fee to be paid in V. nama
85	D-BLAPL/669/2026	BIJAYA KUMAR RAGADA	2026-01-09	Receipt Showing Serv.copy To Vigilance not Filed. 1.Wrongly mentioned A.bail in cause title. 2.Paragraphs incorrectly mentioned in declaration of the Affidavit
86	D-ABLAPL/444/2026	SANJEEB KUMAR JENA	2026-01-09	1. The name of the P.S. mentioned in Cause Title does not tally with that of in the F.I.R. 2. Page Nos. 39 and 40 have not been signed by the petitioner.
87	D-WP(C)/54430/2025	DURGESH NARAYAN RATH	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of appointment order vide annex-1 not tally with Index.D.Fee of OSBC Rs.50/- not paid in the v.nama.
88	D-WP(C)/55562/2025	RABI NARAYAN MISHRA	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.Page marking not proper.D.Fee of OSBC Rs.50/- not paid in the v.nama.
89	D-CONTC/109/2026	ADV.	2026-01-09	Op. no. 4 in wp (c) not made a party in CONTC.
90	D-ABLAPL/483/2026	JYOTIRMAYA SAHOO	2026-01-09	1. Formal application not affix with F.I.R copy.
91	D-BLAPL/616/2026	PABITRA KUMAR NAYAK	2026-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
92	D-MATA/987/2026	TRILOCAN PANIGRAHI	2026-01-09	it may be register as GUAP
93	D-BLAPL/436/2026	T. NARAYANA MURTY	2026-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
94	D-MATA/2/2026	UPENDRA KUMAR SAMAL	2026-01-09	Vakalatnama properly stamped, Executed and accepted - not proper stamped
95	D-WP(C)/91/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 21 33 and 34 are not neat and legible
96	D-MACA/801/2026	PRASANTA KUMAR MAHALI	2026-01-09	Period of Delay 21 days
97	D-CONTC/54334/2025	ADV.	2026-01-09	i) Synopsis and Date chart not mentioned in Index and not page marked.ii) Put up for further S.R. after filing of postal

				receipt and cause title of wp(c) no. 22157/ 2025.
98	D-WA/53836/2025	SASWAT DAS,A.G.A	2026-01-09	Code not proper
99	D-CMP/988/2026	SIDHARTHA MISRA	2026-01-09	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED The Case No mentioned in the A-4 does not tally with the Index
100	D-BLAPL/524/2026	SAROJ KUMAR PADHY	2026-01-09	Name of the petitioner No.2 mentioned in the cause title does not tally with the signature put in V.nama and Rejection Order.
101	D-WP(C)/897/2026	NIRANJAN PANDA	2026-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not neat.
102	D-WP(C)/79/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 to 21 34 and 35 are not neatly legible.
103	D-CRLREV/704/2026	DIPTI RANJAN MOHAPATRA	2026-01-09	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs C. copy of D.V. case no119 /2024 not filed 2. C. copy D.V. case No -119/2024 not filed 3.Good ground certificate not furnished.
104	D-CMP/871/2026	RAGHUNATH DASMOHAPATRA	2026-01-09	Date mentioned under A-2 does not tally with the Index
105	D-WP(C)/54364/2025	DEBAKANTA MOHANTY	2026-01-09	Page no.13 not properly arranged.
106	D-CRLREV/592/2026	DHANANJAYA MUND	2026-01-09	Authentication fee of Rs7.70/- not paid on ANNEX -7
107	D-BLAPL/523/2026	PRADEEP KUMAR PRADHAN	2026-01-09	14-NOT PROPERLY INDEXED. Pagination after page-45 are not correct.
108	D-WP(C)/51/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 to 21 34 and 35 partially neat
109	D-WP(C)/54141/2025	DILLIP KUMAR MOHANTY	2026-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-BLAPL/429/2026	LAMBODOR ACHARI	2026-01-09	1. The provision of law is not correctly furnished in cause title
111	D-BLAPL/573/2026	BASANTA KUMAR DAS	2026-01-09	PS name mentioned in the petition not tally with the Rejection order.
112	D-CRLMC/521/2026	RAJENDRA NARAYAN ROUT	2026-01-09	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
113	D-BLAPL/578/2026	SURYA KANTA PRADHAN	2026-01-09	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2.Name Of The Filing Advocate Not In Capital Letters In The application
114	D-CRLMA/39196/2025	LAMBODOR ACHARI	2026-01-09	i) Year of the CRLMA wrongly furnished in Index. ii) A fee Rs-2.25/- to be paid. iii) Vernacular certificate not furnished
115	D-WP(C)/54360/2025	RAJENDRA KUMAR SAHU	2026-01-09	1-COURT FEE IS DEFICIENT. 1.D.C.fee of Rs.12 /- to be paid in cause title.2.Petitioner nos. 2 and 3 not executed in V.nama.3.Name and address of the petitioner nos.2 and 3 not mentioned in v.nama.
116	D-ABLAPL/564/2026	SITIKANT MISHRA	2026-01-09	1. Copy not served

117	D-CONTC/55069/2025	ADV.	2026-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
118	D-WP(C)/235/2026	JYOTIRMAY GUPTA	2026-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
119	D-WP(C)/83/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 21 34 and 35 are not neat and legible
120	D-WP(C)/30/2026	DEBADATTA MOHANTY	2026-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 58,62, 84 not neat.
121	D-WA/55574/2025	ARABINDA TRIPATHY,A.G.A	2026-01-09	Para no. 8 repeat in appeal memo.
122	D-WP(C)/97/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 21 34 and 35 are not neat and legible
123	D-CMP/55558/2025	SUMIT KUMAR MOHANTY	2026-01-09	3-AUTHENTICATION FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. 1.Pages No--108 114 and 119 not accompanied with the Petition.2.Address of O.Ps No-14 and 15 not mentioned in the Petition.
124	D-CMP/780/2026	TIKERAM MEHER	2026-01-09	Question of Maintainability
125	D-ABLAPL/468/2026	BRAJA MOHAN SARANGI	2026-01-09	1. In affidavit, Sl no 3 information not furnished and Sl 4 information wrongly furnished.
126	D-RPFAM/789/2026	SUPRIYO RANJAN MAHAPATRA	2026-01-09	IT MAY BE REGISTER AS CRLMP
127	D-ABLAPL/582/2026	BISWARANJAN DALAI	2026-01-09	i) Name of the trial court in cause title not tally with para-1 of the petition.
128	D-CRLA/333/2026	DUSHMANTA SAHOO	2026-01-09	JCRLA.No.275/2025 not mentioned in reference certificate
129	D-CRLMC/635/2026	SUSANTA KUMAR TRIPATHY	2026-01-09	1. Signature of the Deponent in affidavit and V.nama not tally with cause title. 2. Charge sheet to be filed.
130	D-WP(C)/54467/2025	SITAKANTA HOTA	2026-01-09	Page no.13 not neat.
131	D-CMP/941/2026	TUSAR KUMAR MISHRA	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
132	D-WP(C)/54431/2025	DURGESH NARAYAN RATH	2026-01-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.Fee of OSBC Rs.50/- not paid in the v.nama.Page 27 not partial neat.
133	D-ABLAPL/391/2026	SATYA JEET ROUT	2026-01-09	1. In declaration under affidavit, no.of paragraphs not furnished
134	D-MSA/711/2026	DILLIP KUMAR PRADHAN	2026-01-09	1.Date mentioned under A-2 does not tally with the Index.2.Put up for further S.R after disposal of the said I.A for computing the period of limitation.
135	D-CRLMA/737/2026	MANAS PATI	2026-01-09	i) A. fee Rs-2.25/- to be paid. ii) Reference certificate not furnished.

136	D-CRLMA/706/2026	ADV.	2026-01-09	Put up for SR after filing of c. copy of impugned order.
137	D-WP(C)/54596/2025	SOUMIK SPANDAN TRIPATHY	2026-01-09	.Receipt Showing Serv.copy To cg not Filed.
138	D-CRLA/649/2026	DEVASHIS PANDA	2026-01-09	As per index annex.1 not marked at the top of page no.11.
139	D-CONTC/55047/2025	ADV.	2026-01-09	Subject code not furnished. 1. WPC case number and Date of disposal not correctly furnished in entire petition.
140	D-LAA/648/2026	DIPTI RANJAN BHOKTA	2026-01-09	C.Fee Payable be furnished in the Appeal and in the I.A.
141	D-CRLMC/552/2026	SAPAN KUMAR LENKA	2026-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature not correctly furnished in para nos. 1 and 5 of the affidavit and Declaration. 2. Charge sheet to be filed. 3. Nomenclature not furnished in V.nama.
142	D-BLAPL/563/2026	NIRUPAMA SAHOO	2026-01-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Para-5 of the Affidavit, mentioned that i put my left thumb impression. but, the deponent signed in English.
143	D-CRLMC/591/2026	AZAD KESHORI DASH	2026-01-09	1. Index not page marked. 2. Certified copy of annex-1 not filed.
144	D-ABLAPL/488/2026	SUBHRANSU BHUSAN MOHANTY	2026-01-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. In declaration under affidavit,no. of paragraphs wrongly furnished. 2. Annexure-5 not attested
145	D-BLAPL/640/2026	DIPTI REKHA NANDA	2026-01-09	i) C.T. case mentioned in cause title,para-1 and prayer of the petition not tally with Rejection order. ii) Annexure-3 not marked in rejection order and Annexure-1 in F.I.R. copy.
146	D-MACA/954/2026	KAPILA CHARAN NAYAK	2026-01-09	8-CAUSE TITLE NOT IN ORDER. Court Fee Rs. 650/ payable , not paid 2. Vakalatnama properly stamped, Executed and accepted - not proper executed 3. date of judgement not clear at being aggrieved
147	D-WP(C)/526/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 21 33 and 34 not neat and legible.
148	D-ABLAPL/632/2026	GYANA RANJAN DHAL	2026-01-09	P.S number not tally with cause title and F.I.R Copy.
149	D-BLAPL/433/2026	SUSANTA KUMAR LENKA	2026-01-09	1. Court name is not correctly mentioned in Cause Title and petition i.e. FTST 2. Annexure 3 and 4 are not attested. 3. The name of the father of the petitioner appears to be not correct
150	D-CMP/929/2026	DEBASHIS TRIPATHY,A.G.A	2026-01-09	Question of Maintainability.
151	D-WP(C)/717/2026	PRAYAS MOHANTY	2026-01-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.
152	D-BLAPL/577/2026	SURYA KANTA PRADHAN	2026-01-09	14-NOT PROPERLY INDEXED. 1.Lower Court case incorrectly mentioned in cause title. 2..Name Of The Filing Advocate Not In Capital Letters In The application
153	D-CRLMA/738/2026	MANAS PATI	2026-01-09	i) Reference certificate not furnished ii) A fee Rs-2.25/- to be paid.

154	D-WP(C)/857/2026	BAIDHAR SAHOO	2026-01-09	A B not mentioned in index
155	D-ABLAPL/612/2026	BHABANI SANKAR DAS	2026-01-09	1. in declaration under affidavit, no.of paragraphs wrongly furnished.
156	D-MACA/1013/2026	DAYANIDHI MISHRA	2026-01-09	1. Period of Delay 239 days 2. Court Fee Rs. 189/ payable , not paid 3. statutory deposit not made
157	D-BLAPL/435/2026	TUKUNA KUMAR MISHRA	2026-01-09	1.Age of the petitioner and G.R. case No. mentioned in the Cause Title and petition do not tally with those of rejection order.
158	D-CONTC/54985/2025	ADV	2026-01-09	1. Synopsis and date chart not filed. 2. Sl. no.2 not correctly furnished in affidavit. . Undertaking for non filing of translated copy not filed.
159	D-CONTC/54337/2025	ADV.	2026-01-09	i) 9th line of para-3 of the petition copy of order dated not correctly mentioned.
160	D-WP(C)/96/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 21 33 and 34 are not neat and legible
161	D-ABLAPL/463/2026	BRAJA MOHAN SARANGI	2026-01-09	1. Age and District of the petitioner have not been correctly mentioned in V.Nama. 2. The name of the petitioner mentioned in Cause Title does not tally with that of his signature in V.nama
162	D-BLAPL/428/2026	LAMBODOR ACHARI	2026-01-09	1. Provision of Law furnished in Cause Title is not correct.
163	D-WP(C)/256/2026	JYOTIRMAY GUPTA	2026-01-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
164	D-WP(C)/55/2026	PRASANTA KUMAR MOHANTY (2)	2026-01-09	page nos. 16 18 20 to 21 33 and 34 are partially neat
165	D-ABLAPL/475/2026	RAMA CHANDRA JENA	2026-01-09	1. In cause title and affidavit ,address of the petitioner, in respect of District name wrongly furnished.
166	D-BLAPL/654/2026	DEEPANJALI SAHU	2026-01-09	1. Annexure-1 not legible .
167	D-ABLAPL/597/2026	AMULYA RATNA PANDA	2026-01-09	i) Paragraph no. not correct in declaration of the affidavit.ii) Page 9 not legible.
168	D-ABLAPL/588/2026	SUSHANTA KUMAR MISHRA	2026-01-09	i) Page nos. 11 12 and 13 not Legible.ii) Address of the petitioner in cause title mentioned 'All are ' instead of no. of the petition.
169	D-CRLMC/307/2026	SOUBHAGYA SUNDAR DAS	2026-01-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Certified copy of annex-1 not filed
170	D-LAA/472/2026	SREEJIT MOHANTY	2026-01-09	Pages No-37 and 38 be arranged properly.
171	D-ABLAPL/527/2026	BIBHUTI RANJAN MOHANTY	2026-01-09	i) Page no. 8 not properly scanned. ii) C.C. case no. in cause title not tally with annexure-1
172	D-WP(C)/760/2026	SOMANATH MISHRA	2026-01-09	Nomenclature of the case not furnished in the V.nama.
173	D-WP(C)/54506/2025	PRABIR KUMAR DAS	2026-01-09	Welfare fund of Rs.50/- not paid
174	D-ABLAPL/561/2026	SUBRAT KUMAR NAYAK	2026-01-09	1. L.T.I. in V.Nama is not attested.
175	D-ABLAPL/471/2026	ADHIRAJ MOHANTY	2026-01-09	1. Paragraph 5 of the application not filled.

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D-BLAPL/644/2026

CHIRANJIB ROUT

2026-01-09

1. Information furnished at paragraph 4 of the application appears to be not correct

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 09-01-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. <input type="checkbox"/>